

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of  
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 17961-JK (LD ) of 2023**

**DATED:- 22- 12 - 2023**

Sanction is hereby accorded to the appointment of Officer's of Health and Medical Education Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

(Achal Sethi)

Secretary to Government

No:- LAW-OIC/32/2023

Dated: 22.12.2023

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Administrative Secretary, Health and Medical Education Department
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Annexure to the Government Order No. 17961-JK(LD) of 2023 dated 22.12.2023

S.No	Title of the case	OIC
1	WP(C) No. 890/2023 titled Mohammad Sameer Khan Vs Ut of J&K and Ors.	Dr. Aijaz Ahmad Baba, Medical Superintendent, Psychiatric Hospital Srinagar,
2	WPC No. 2888/2022 titled M/S City Services (Security Services) Vs UT of J&K and others.	Bilal Ahmad Lone, Chief Accounts Officer, GMC Srinagar
3	SWP No. 527/2016 titled Dr. Narinder Singh & Ors Vs State of J&K & Ors.	Dr. Sanjay Sharma, Dy. Director (Dentistry), Health Services, Jammu
4	SWP No. 2320/2016 titled Dr. Rumani Ruku & ors Vs State of J&k & Ors.	Dr. Sanjay Sharma, Dy. Director Health Services (Dentistry),
5	CRM No. 346/2022 titled Ramesh Industry Pvt. Ltd Vs UT of J&K.	Ms. Humaira Yousouf, Assistant Drug Controller, Pulwama
6	WP(C) No. 110/2023 titled Dr. Nuzhat Nasrien Versus UT of J&K & Ors..	Dr. Harjeet Singh, Divisional Nodal Officer, Jammu
7	OA No. 906/2023 titled Dr. Sanjay Kumar Bhasin V/s UT of J&K & Ors.	Sh. Sanjeev Kumar, Deputy Secretary, Health Department,
8	SWP No. 2448/2016 titled Dr. Rekha Vs State of J&K & Ors.	Dr. Sanjay Sharma, Dy. Director Health Services (Dentistry),
9	SWP No. 2386/2016 titled Dr. Kewal Kishore Thakur Vs State of J&K & Ors.	Dr. Sanjay Sharma, Deputy Director (Dentistry), Health Services, Jammu
10	SWP No. 1314/2013 titled Geeta Devi Vs State of J&k & Ors.	Dr. Anil Manhas, Chief Medical Officer, Udhampur
11	SWP No. 1231/2014 titled Javed Iqbal & Ors. Vs State of J&K & Ors	Dr. Sanjay Sharma, Dy. Director Health Services (Dentistry)

*Am*

*22.12.23*